encourages or aids persons to commit acts of v olence intimidation.

6. Authorization to enter and search any place to verify whether any order under the Act issued by the prescribed authority is being duly complied with.

Government have seen some press reports of criticism o the Act. The provisions of the Act an intended to be used only to deal with tl e activities of the Naxalites and other sim lar extremists in that State. There is no pioposal, at present, to withdraw the Act, i i view of the present law and | order situation in the State.

## WEST BENGAL NATIONAL VOLUNTEER FORCE

560. SHRI A. P. CHATTERJEE SHRI SASANKASEKHAR SAN-YAL:

Will the Mi lister of HOME AFFAIRS be pleased to s:ate;

- (a) whether it is a fact that the West Bengal National Voluoteer Force is composed of entirely by East Pakistan
- (b) whether t is also a fact that Government are considering to abolish the said organisation; a id
  - (c) if so, the reasons therefor?

THE MINUTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No, Sir.

- (b) No, Sir.
- (c) Does not arise.

## C.R.P. A TROCITIES IN KASHMIR

561. SHRI SALIL KUMAR GAN-GULY: SHRI MONORANJAN ROY:

Will the Mi lister of HOME AFFAIRS be pleased to >tate:

- (a) whether he attention Government has been drawi to a news item published in "Patriot" dated the 15th October, 1970 regarding the CRP atrocities in Kashmir;
  - (b) if so, tin details thereof;
- (c) the number of such incidents which were brought to the notice of the Central Government; and
  - (d) the react on of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

- (b) A statement containing the details is attached. (See below).
- (c) No other incidents in Jammu and Kashmir have been brought to the notice of the Central Government.
  - (d) Does not arise.

## STATEMENT

On 13-10-1970 at about 16.45 hrs. the CRP sentry at gate No. 1 of the New Secretariat at Srinagar requested a visitor who had come to the gate from the Secretariat building to show his identity card or gate pass. As the latter did not show the same, the sentry again made the request at which the visitor informed the sentry that Assembly. When the head constable of the CRP who was in charge of the guard and also the receptionist of the New Secretariat came to the spot and requested the visitor to show his identity card or gate pass, the latter produced his visiting card fixed on the brief case he was carrying; the receptionist confirmed that he was a Member of the State Assembly and the latter was allowed to go. An apology was also tendered to the Member of the State Assembly by the head constable for the inconvenience caused. The State Government are making an inquiry into this incident

There was another incident on 20-8-1969 at Sopore sub-division of Baramula when a mob had surrounded the local Superintendent of Police and almost crushed him to death. Fire was opened by the Station Commander of the CRP under the orders of the local magistrate on duty resulting in the death of one person and injuries to two.

- 562. [Transferred to the 21th November, 1970].
- 563. [Transferred to the 25th November, 1970].

## IMPORT OF MICROCRYSTALINE CELLULOSI

- 564. SHRI GOLAP BARBORA: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that the entire quantity of Microcrystaline Cellulose used by the Pharmaceutical, food and cosmetic industries for thickening or solidifying polar liquids is imported from foreign countries